

Seventeenth Loksabha

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Title: Need to pay due wages to the employees of the Hindustan Newsprint Limited.

SHRI THOMAS CHAZHIKADAN (KOTTAYAM): Sir, please permit me to raise the following matter of urgent public importance in this august House. The Hindustan Newsprint Limited is in great distress for the last one year. More than 5,000 employees are not paid their wages and other benefits for the last one year. This matter was brought up by me before this august House during the last Session of Parliament. There was a discussion held in Kolkata with the liquidator of the parent company, Hindustan Paper Corporation Limited, along with the representatives of the Government of Kerala, State Bank of India, Canara Bank and the Managing Director of HNL. It is understood that during the meeting the liquidator has agreed to hand over 100 per cent shares of HNL to the Government of Kerala for a consideration of Rs. 25 crore.

It is my humble request before the Government of India, Ministry of Heavy Industries to give approval to the same immediately so that the company can restart its operations and employees and workers are paid their wages. This would have a boosting impact on the newspaper industry and for more than 5,000 families depending on this industrial unit for their survival. I would once again urge upon the Government of India through this august House to give consent to this proposal immediately.